

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.01.2024**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> |
|---------------|--|--|-------------------------------|
| 1.            | I.A. No. 264 of 2024<br>in Comp. App. (AT)<br>(Ins) No. ___ of 2024                      | I.E. Soomar<br>Vs.<br>Dream Procon Pvt. Ltd.<br>Through RP Mr. Nilesh Sharma   | Ateepriya Bhatia              |
| 2.            | I.A. No. 294 of 2024<br>in Comp. App. (AT)<br>(Ins) No. ___ of 2024                      | Innovators Cleantech Private limited<br>Vs.<br>Pasari Multi Projects Pvt. Ltd.   | Anuj Bhandari                 |
| 3.            | I.A. No. 299 of 2024<br>in Comp. App. (AT)<br>(Ins) No. ___ of 2024                      | Amit Vohra<br>Vs.<br>Bulland Buildtech Pvt. Ltd.   | Rahul Ranjan                  |
| 4.            | I.A. No. 309 of 2024<br>in I.A. No. ___ of<br>2024 in Comp. App.<br>(AT) No. 347 of 2018 | Basavaiah Chikkanna & Anr.<br>Vs.<br>Indo Enviro Integrate Solutions Ltd. & Ors.   | Pallavi Parmar                |
| 5.            | I.A. No. 310 of 2024<br>in Comp. App. (AT)<br>(Ins) No. ___ of 2024                      | Satichidananda Joshi<br>Member Of the Suspended Board of Director of Royal<br>Infrasoft Pvt. Ltd.<br>Vs.<br>Sandip Kumar Kejriwal & Anr. | Kunal Godwani                 |
| 6.            | I.A. No. 311 of 2024<br>in Comp. App. (AT)<br>(Ins) No. ___ of 2024                      | BGM Telecommunications Pvt. Ltd.<br>Vs.<br>Drive India Enterprise Solutions Ltd.   | Sonaakshi Dhiman              |
| 7.            | I.A. No. 312 of 2024<br>in Comp. App. (AT)<br>(Ins) No. ___ of 2024                      | Suraj Mal Yadav & Anr.<br>Vs.<br>Satya Prakash Gupta<br>Resolution Professional for ABW Infrastructure Ltd.                              | Sinha S Nikhilesh             |
| 8.            | I.A. No. 318 of 2024<br>in Comp. App. (AT)<br>(Ins) No. ___ of 2024                      | SREI Equipment Finance Ltd.<br>Vs.<br>R S Kamthe Infrastructure Developersprivate Ltd.   | Priyanka Vora                 |

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